NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: Wadhwa Estates and Developers (India) Pvt. Ltd.
V/s.
Makwana Properties Pvt. Ltd.& Others

SECTION OF COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013.

ORDER

1. M.A. 640/MB/2018
IN
C.P. 349 (MB)/2018

Both sides present. At request, list this matter on 27.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/